

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 900
TO BE ANSWERED ON 21.11.2016

Aadhaar Card for School Benefits

900. DR. KULAMANI SAMAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government has taken steps to implement the order of Hon'ble Supreme Court that no student would be denied benefits under Government schemes for want of Aadhaar Card;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether it is fact that the Government has sent letters to States and Union Territories to make Aadhaar card a mandatory condition for applying for pre-matric, post-matric and merit-cum-means scholarship schemes and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

(a) to (c) Yes, Madam. In order to bring transparency and to facilitate direct and timely transfer of scholarships, Aadhaar number is being used as an identifier. However, the scholarship is not denied only on the grounds that the beneficiary does not possess Aadhaar number. In the absence of Aadhaar number, enrolment details of Aadhaar or alternate means of verification of identity like bank passbook etc., is being used as an identifier.
